

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.436  
IA/6492/ND/2023, IA/6487/ND/2023,  
IA/2903/ND/2022, IA/2902/ND/2022 IN  
IB/946/ND/2019

**IN THE MATTER OF:**

Mr Sahil Garg & Ors	...	Applicant
Versus		
Wave Global Educational Service Pvt Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Aarzoo Aneja, Adv. Vanshita Gupta  
For the Respondent :

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)  
ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **29.04.2024**.

**Sd/-  
(Court Officer)**